

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 20-09-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 204 of 2017 (SZ)	Bhoja Shetty, Udupi District, Karnataka and another <b>Vs</b> The Deputy Commissioner / Chairman, District Stone Crushers Licensing and Regulation Authority, Office of the Deputy Commissioner, Udupi and 3 others	M/s. Ranjan Shetty <b>Counsel for Applicant</b>	For Admission
2	Application No. 208 of 2017 (SZ)	John Wesley Kancheepuram District And 2 others <b>Vs</b> State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others	M/s. R & P Partners <b>Counsel for Applicant</b>	For Admission
3	<b>Application No.17 of 2013 (SZ) (W.P. No.29432 of 2012, Madras HC)</b>	M/s. Balasubramaniam Charcoal Unit, Rep. by its Proprietor, Veeranampalayam, Thiruppur District. <b>Vs</b> The District Environmental Engineer, Perundurai and others	M/s. N.S. Sivakumar & J. Ramkumar <b>Counsel for Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2	For hearing

4	<b>Application No.24 of 2013 (SZ)</b>	M/s Ozone Care Public Welfare Association, Kangayam Taluk, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	Shri. C. Prakasam <b>Counsel for Applicant</b> M/s. Yasmeen Ali for R1 & R2 M/s. Madhumati Ilango & Shankar for R3, R4, R5 & R8 M/s. Manohar and L.G. Sahadevan for R6 M/s. K. Murugan for R7 M/s. A.Madhumathi & C.P Palanichamy for R9	For hearing
5	<b>Application No.285 of 2013 (SZ) (THC)</b> <b>(WP No. 23784 of 2012, Madras HC)</b>	M/s. Gee Carbons, Kangayam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2	
6	<b>Application No.286 of 2013(SZ) (THC)</b> <b>(WP No. 28817 of 2012, Madras High Court)</b>	M/s. United Carbons, Kangayam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB , Erode District and others	M/s V. Manokaran, L.G. Sahadevan <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. M.K Subramanian P.Velmani for R3	
7	<b>Application No.287 of 2013 (SZ) (THC)</b> <b>(WP No. 28818 of 2012, Madras High Court)</b>	M/s. Gee Carbons, Kangayam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2 M/s.M.K Subramanian P.Velmani for R3	
8	<b>Application No.288 of 2013(SZ)(THC)</b> <b>(WP No. 28819 of 2012, Madras High Court)</b>	M/s. Subbayan & Co, Kangayam Taluk, Thiruppur Dist <b>Vs</b> The DEE, TNPCB, Erode Dist. and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri.Naveen Kumar Moorthy for R2 Mr. M.K Subramanian P.Velmani for R3	

9	<b>Application No.289 of 2013(SZ) (THC)</b> <b>(WP No. 23783 of 2012, Madras High Court)</b>	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist. <b>Vs</b> The DEE, TNPCB, Erode Dist and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	For hearing
10	Application No 112 of 2015(SZ)	M/s United Carbon Rep. by its Partner Mr. K.Vikram, Thiruppur Dist. <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s Y. Arunagiri and P. Ramesh <b>Counsel for Applicant</b> Smt. Yasmeen Ali for R1 & R2	
11	Application No. 184 of 2015 (SZ)	M/s United Carbon, Rep. by its Managing Partner K.Jayantahn, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s. V. Manohar & L.G. Sahadevan <b>Counsel for Applicant</b>  Smt.Yasmeen Ali for R1 to R3	
12	Application No. 252 of 2016 (SZ)	K.L Mahendraprasath, Aravakurichi Taluk, Karur District <b>Vs</b> The District Collector, Karur District, Karur	M/s.R.Jayaprakash, K.Vanangamudi, R.S.Maitreya <b>Counsel for Applicant</b>  M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1,R4 Mrs.H.Yasmeen Ali for R2 Mr.M.Venugopal for R3	
13	<b>Application No. 42 of 2013 (SZ)</b>	P. Radhakrishnan, Ooty. <b>Vs</b> The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar <b>Counsel for Applicant</b> M/s. M.Sumathi for R1 M/s. M.K. Subramanian P.Velmani for R2, R3, and R4 M/s.E.Manoharan for R5	

14	Application No.86 of 2017(SZ)	P.Subramani Gudalur The Nilgris <b>Vs</b> The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu Chennai and 7 others	M/s.G.Jeremiah, S.Gowri Shankar, G.Dhandapani & A.Vijayakumar <b>Counsel for Applicant</b> M/s.M.K.Subramanian & P.Velmani for R1 & R2 M/s.Rita Chandrasekar for R3 & R6 M/s. E.Manoharan for R4 & R5 M/s.P.Srinivas , N.K Ponraj R.Purushothaman for R7	
15	Application No.190 of 2015(SZ)	C.N. Prem Sagar, Gudalur, Nilgiris.  <b>Vs</b> Gulalur Municipality, Rep. by Commissioner, Gudalur and 4 others	M/s. A.U. Ilango, Ashok Kumar <b>Counsel for Applicant</b> M/s.P.Srinivas & N.K Ponraj for R1 M/s.M.K.Subramanian & P.Velmani for R2 M/s. E.Manoharan for R3 M/s. G.M.Syed Nurullah Sheriff for R5	For hearing
16	M.A.No.323 of 2015(SZ) <b>IN</b> Application No.209 of 2015(SZ)	Gudalur Municipality Rep.by The Commissioner, Gudalur, The Nilgiri Dist <b>Vs</b> Madayya, Gudalur Taluk, The Nilgiri Dist & 8 others	M/s.P.Srinivas, N.K. Ponraj & R.Purushothaman <b>Counsel for Applicant</b> M/s.A.U.Ilango, Ashok Kumar for R1 & R2 M/s.M.K.Subramanian & P.Velmani for R4,R5 & R9 M/s. Rita Chandrasekar for R6 & R7 M/s. E.Manoharan for R8	To vacate the Interim Injunction
	Application No.209 of 2015(SZ)	Madayya,Gudalur Taluk, The Nilgiri Dist & another <b>Vs</b> Gudalur Municipality Rep.by The Commissioner,Gudalur, The Nilgiri Dist and 7 others	M/s.A.U.Ilango, Ashok Kumar <b>Counsel for Applicant</b> M/s.P.Srinivas, N.K. Ponraj & R.Purushothaman for R1 M/s.M.K.Subramanian &	For hearing

			P.Velmani for R3,R4 &R8 M/s. Rita Chandrasekar for R5 & R6 M/s. E.Manoharan for R7	
17	Review. Application No.08 of 2016(SZ) <b>IN</b> <b>Application</b> <b>No.13 of</b> <b>2013(SZ)</b>	The Commissioner Kallakurichi, Villupuram Dt <b>Vs</b> N.S.Subramaniyan Villupuram Dt and 4 others	M/s.Abdul Saleem , Saravanan <b>Counsel for Applicant</b>  Mr.Srinivasa Mohan for R1 M/s.M.K.Subramanian E.Manoharan & P.Velmani for R2 & R5 Mr.A.Ilango for R3 & R4 (MoA not filed)	For filing Report
18	<b>Application</b> <b>No.98 of</b> <b>2014(SZ)</b>	The Sembakkam Civil Welfare Association, Rep. by its General Secretary P.Rangaraj, Chennai & others <b>Vs</b> The Secy. to the Government of Tamil Nadu, Department of Environment and Forests and Others	M/s. Taaurs Associates, Kamalesh Kannan & S. Sai Satya Jith <b>Counsel for the Applicant</b>  M/s M.K Subramanian E.Manoharan & P.Velmani for R1,R2, R3 M/s.P. Srinivas & R.Purushothaman for R4 M/s.Yasmeen ali for R5 & R6	For hearing
19	Application No. 162 of 2016 (SZ)	K.Nagappa, Krishnagiri District <b>Vs</b> Union of India, Rep. by its Secretary, MoEF, New Delhi and 7 others	M/s. V.Raghavachari, V.Srimathi, V.Lakshminarayanan, Avinash, Kamaleshkannan & Sai Sathya Jith <b>Counsel for Applicant</b> M/s .M.Sumathi for R1 & R2 M/s. M.K Subramanian for R3 & R6 M/s. E.Manoharan for R4 & R7 M/s. H.Yasmeen Ali for R5 M/s. G.Jeremiah for R8	For further orders

20	Application No. 10 of 2017 (SZ)	<p style="text-align: center;"><b>Suo Motu</b></p> <p>Proceedings initiated Based on the news item Published in "The Times of India" Chennai – Edition dated 20.1.2017 on the caption "Bhavani river water unfit for consumption" and "waste from Mettupalayam Government Hospital ends up in Bhavani River"</p> <p style="text-align: center;"><b>Vs</b></p> <p>The Chief Secretary, Government of Tamil Nadu, Chennai and 9 others</p>	<p>M/s M.K. Subramanian E.Manoharan &amp; P.Velmani for R1 to R3 M/s.E.Manoharan for R4 to R7 M/s.H.Yasmeen Ali for R9 &amp; R10</p>	For hearing
21	Application No. 18 of 2017 (SZ)	<p>M.Gobineelan, Sriumugai, Coimbatore – 641 302</p> <p style="text-align: center;"><b>Vs</b></p> <p>The Secretary to the Government Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others</p>	<p>M/s.K.Myl Samy N.Stalin <b>Counsel for Applicant</b> M/s. M.K Subramanian, E.Manoharan &amp; P.Velmani For R1, R2, R5 M/s . A.Ilango for R3 &amp; R4 M/s. E.Manoharan &amp; P.Velmani for R6 to R9 M/s.Akhil Akbar Ali for R10</p>	
22	Application No. 58 of 2017 (SZ)	<p>T.T.Rangasamy President, Bhavaani Nadhineer Matrum Nilathadi Neer Paadhuhaappuk Kuzhu, Mettupalayam</p> <p style="text-align: center;"><b>Vs</b></p> <p>State Government of Tamil Nadu, Through its Chief Secretary Government of Tamil Nadu, Chennai and 8 others</p>	<p>Mr.R.Natarajan <b>Counsel for Applicant</b></p> <p>M/s. M.K Subramanian, E.Manoharan &amp; P.Velmani for R1 to R4, R7 to R9 M/s. P.Gnanasekaran for R5 Mrs.H.Yasmeen Ali for R6</p>	
23	Application No.105 of 2017 (SZ)	<p>D.Sathees Kumar Mettupalayam</p> <p style="text-align: center;"><b>Vs</b></p> <p>State of Tamil Nadu Rep.,by its Chief Secretary, Secretariat, Chennai and 7 others</p>	<p>M/s. V.S.Senthil Kumar A.Kripakaran R.Murugan <b>Counsel for Applicant</b></p> <p>M/s. M.K Subramanian, &amp; P.Velmani for R1,R2 M/s.H.Yasmeen Ali</p>	



25	Application No. 16 of 2017 (SZ)	Saravana Dakshinamurthy Chennai <b>Vs</b> Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others	M/s.Yogeshwaran Neha Miriam Kurian <b>Counsel for Applicant</b> M/s. G.M Syed Nurullah Sheriff for R1 M/s.Su.Srinivasan for R2 & R3 M/s.M.K.Subramanian E.Manoharan P.Velmani for R4 M/s.Krishna Ravindran A.Charles Darwin & S.Praveen Kumar for R5 M/s. S.Raghunathan, T.Poornam Sharanya Vaidyanathan for R7 M/s.D.S.Ekambaram & P.Jayalakshmi for R8 M/s.H.Yasmeen Ali for R9	
26	Application No. 38 of 2017 (SZ) (TPB)	Ashwini Kumar <b>Vs</b> Unoin of India and others	M/s.VSA Legal Advocates <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2 M/s.M.K.Subramanian E.Manoharan P.Velmani for R3 M/s.H.Yasmeen Ali for R4	For Report
27	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram <b>Vs</b> Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	



28	Application No.24 of 2017(SZ)	S.Mohan Daniel Seneneerkuppam Chennai <b>Vs</b> The District Environmental Engineer, Tamil Nadu Pollution Control Board, Periyakkuppam, Thiruvallur and 3 others	M/s.B.Manoharan, B.Dhana Sekaran & Sumathi Selvaraj <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R1 M/s. M.Krishnamoorthy R.Hari for R2 M/s. King & Partridge for R3 M/s.Dua Associates R.Senthilkumar, Iqbal Tahir Syed, S.Arjunsuresh, B.Kishore, Raghavendra Ross Divakar, R.Sinduja for R4	For hearing
29	M.A.No.138 of 2017 (SZ) <b>IN</b> Application. No.63 of 2017 (SZ)	C.H.Balamohan Bharathipuram Pondicherry <b>Vs</b> The Union of Territory of Pudhucherry Rep.,by its Secretary to Government, Department of Science, Technology and Environment, Pudhucherry and others	M/s. Yogeshwaran.A Neha Miriam Kurian <b>Counsel for Applicant</b>	To take appropriate action
30	Application No.76 of 2017(SZ)	<b>Suo Motu</b> Proceedings initiated based on the news item Published in "Malayala Manorama News Paper" – Malayalam Edition dated 25.03.2017 on the caption "BLACK CITY" <b>Vs</b> The Chief Secretary Government of Kerala, Kerala and 5 others	M/s. A.S.Suvitha for R1,R2,R3 & R6 M/s. Vk.Rema Smrithi for R4	For Reply
31	M.A.No.148 of 2017(SZ) <b>IN</b> Application No.118 of 2017 (SZ)	Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh <b>Vs</b> The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1	To take appropriate Action

32	Application No.130 of 2017 (SZ)	M/s. Rainbow Industries Rep.,by its Managing Partner, Srikakulam District <b>Vs</b> State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science and Technology, Secretariat, Guntur District and 4 others	M/s. P.Venkaiah Naidu & Associates <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4 M/s. V.B.Subrahmanyam W.V.B.Shravan G.Ramesh Babu for R5	For hearing
33	<b>Appeal No. 123 of 2013 (SZ)</b>	Shri K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Krishna Ltd, Unit II., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran, <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R4	For filing Rejoinder
34	<b>Appeal No. 124 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Sri. V.B. Subrahmanyam for R1 Sri. T.Sai Krishnan for R2 to R6	
35	<b>Appeal No. 125 of 2013 (SZ)</b>	Shri. K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Dr. Reddy's Lab.Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. Satish Parasaran for R-1 Sri. T.Sai Krishnan for R2 to R6	
36	<b>Appeal No. 126 of 2013 (SZ)</b>	Shri. K. Chidambaram, Pattancheru, Medak Dist., <b>Vs</b> M/s. Dr. Reddy's Lab. Unit II, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	

37	<b>Appeal No. 127 of 2013 (SZ)</b>	Shri. K. Chidambaram, Pattancheru, Medak Dt. <b>Vs</b> M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	For filing Rejoinder
38	<b>Appeal No. 128 of 2013 (SZ)</b>	Shri. K. Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Matrix Labs. Unit, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
39	<b>Appeal No. 129 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Metro Labs Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for appellant</b> Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
40	<b>Appeal No. 130 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
41	<b>Appeal No. 131 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Covalent Laboratories, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
42	<b>Appeal No. 132 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> Aurobindo Phama. Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

43	<b>Appeal No. 133 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr. Sathish Parasaranfor R1 Sri. T. Sai Krishnan for R2 to R5	For filing Rejoinder
44	<b>Appeal No. 134 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Sri Krishna Pharmaceuticals Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
45	<b>Appeal No. 135 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
46	<b>Appeal No. 136 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd., Unit IV, Medak District and others	M/s. T. Mohan, S.Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
47	<b>Appeal No. 137 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Saraca Lab Pvt Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
48	<b>Appeal No. 138 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5	
49	<b>Appeal No. 139 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Divis Pharmaceuticals, Medal Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

50	<b>Appeal No. 142 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Astra Lab Ltd., Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For filing Rejoinder
51	<b>Appeal No. 143 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
52	<b>Appeal No. 144 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6	
53	<b>Appeal No. 145 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd, Unit I, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
54	<b>Appeal No. 146 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s.Hetero Drugs Ltd., Unit 4, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
55	<b>Appeal No. 147 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Drugs Ltd, Medak District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Mr.V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
56	<b>Appeal No. 148 of 2013 (SZ)</b>	Shri K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Sri Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	

57	<b>Appeal No. 149 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Cirex Pharmaceuticals, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	For filing Rejoinder
58	<b>Appeal No. 150 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dt. <b>Vs</b> M/s. Divis Pharmaceuticals, Medak Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
59	<b>Appeal No. 151 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b>  Sri. T. Sai Krishnan for R2 to R5	
60	<b>Appeal No. 152 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
61	<b>Appeal No. 153 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s Covalent Lab, Medak Dist. and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5	
62	<b>Appeal No. 154 of 2013 (SZ)</b>	Shri. K Chidambaram, Pattancheru, Medak Dist. <b>Vs</b> M/s. Inojent Lab, Rangareddy Dist and others	M/s. T. Mohan, S. Devika and A. Yogeshwaran <b>Counsel for Appellant</b> Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 toR5	
63	Appeal No.44 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurair Taluk Erode District <b>Vs</b>	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali	For hearing

		The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	for R1 & R2	
64	Appeal No.45 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District <b>Vs</b>  The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali for R1 & R2	
65	Appeal No.46 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District <b>Vs</b>  The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali for R1 & R2	For hearing
66	Appeal No.47 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District <b>Vs</b>  The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali for R1 & R2	

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